

भारतीय गैर न्यायिक
रुपये Rs. 100
ONE HUNDRED RUPEES

भारत INDIA
INDIAN NON JUDICIAL

य प्रदेश MADHYA PRADESH

Form 26 (See rule4A)

BP 062124



AFFIDAVIT TO BE FILED BY THE CANDIDATE ALONGWITH NOMINATION PAPER BEFORE THE RETURNING OFFICER FOR ELECTION TO RAJYA SABHA 2022 FROM MADHYA PRADESH .

PART A

I VIVEK KRISHNA TANKHA son/daughter/wife of RAJ KRISHNA TANKHA Aged 65 years, resident of 842, SBI & AVART APART ,841 to 851JABALPUR-482001, a candidate at the above election, do hereby solemnly affirm and state on oath as under: -

- (1) I am a candidate set up by-Indian National Congress.
- (2) My name is enrolled in 98 Jabalpur North Madhya Pradesh Assembly Constituency, at Serial No120 in Part No.218.
- (3) My contact telephone number(s)is/are 9811229933 and my e-mail id is vivek.tankha@gmail.com and my social media account(s) is:

a) <https://twitter.vtankha>

1

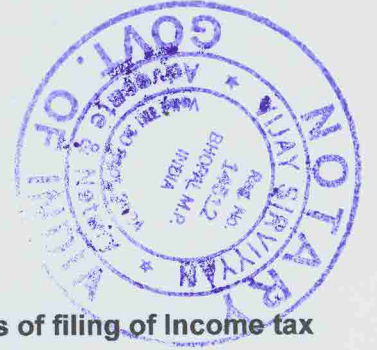
SOLEMNLY AFFIRMED BEFORE ME BY THE WITHIN NAMED

VIJAY SIRVIDYAN
ADVOCATE & NOTARY

30 MAY 2022



- b) Instagram: NA
c) Facebook: NA
d) YouTube : NA



(4) Details of Permanent Account Number (PAN) and status of filing of Income tax return:

Sl. No.	Names	PAN	The financial year for which the last Income- tax return has been filed	Total income shown in Income Tax Return (in Rupees) for the last five Financial Years completed (as on 31 st March)
	VIVEK KRISHNA TANKHA Self	ABRPT8085E	2020-21	(i) 6,92,77,680/- (31.03.2021)
				(ii) 17,82,75,590/- (31.03.2020)
				(iii) 12,60,52,884/- (31.03.2019)
				(iv) 11,25,46,240/- (31.03.2018))
				(v) 12,65,35,366/- (31.03.2017)
2.	AARTI TANKHA Spouse	ACCPT7742A	2020-21	(i) 10,38,840/- (31.03.2021)
				(ii) 10,03,270/- (31.03.2020)
				(iii) 14,22,211/- (31.03.2019)
				(iv) 18,30,413/- (31.03.2018)
				(v) 38,55,955/- (31.03.2017)
3.	HUF (If Candidate is Karta/Coparcener)	AAFHV3418L	2020-21	(i) 19,03,510/- (31.03.2021)
				(ii) 31,90,070/- (31.03.2020)
				(iii) 17,72,779/- (31.03.2019)
				(iv) 15,07,006/- (31.03.2018)
				(v) 68,55,397/- (31.03.2017)
4.	Dependent 1	NOT APPLICABLE	NOT APPLICABLE	(i) NOT APPLICABLE
				(ii) NOT APPLICABLE
				(iii) NOT APPLICABLE

V. D. and Co²
30 MAY 2022

ATTESTED
[Signature]
VIJAY SIRVIYAN
ADVOCATE & NOTARY
BHOPAL DISTRICT

1. 11.06.2022
VIA

